NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. Company Appeal No. 24/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

NAME OF THE PARTIES: M/s. The Oriental Insurance Company Ltd. V/s.

M/s. Siemens Limited & ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1 KAMAL AGRANDL CA- AR- Pehhome Lord Ag1_

2. P. J. Gada Advocate

Dhandes clother

Wes. H Respondent Manch

Nos. 122.

Order

Company Appeal No. 24/58, 59/NCLT/MB/MAH/2014

At request of the parties, list this matter on 19th September, 2016.

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B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 24th August, 2016.